## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.08/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: Shri James Martin Pereira & Ors.

V/s.
M/s. Promas Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2. Hava P. Kan Adv. for Petitherer.

1. Mark Lanyani

1/6. Interjurs.

2. Waishali Shah Adv. for Porpordents

2. Bijal K Rathod Rospondents

## <u>ORDER</u>

## T.C.P. No. 08/241-242/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. A Valuation Report of the Valuer is on record submitted on 19.06.2017.
- Since the copy of the Valuation Report is not served on the respective sides, hence the Registry is directed to give copies to the parties on demand.

Adjourned to 25<sup>th</sup> July, 2017.

Dated: 22.06.2017

Sd/-

M.K. Shrawat Member (Judicial)